

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH GARO HILLS DISTRICT: RESUBELPARA

OFFICE ORDER


Dated Resubelpara, the 30th September, 2021

No. D&SJ/NGH.11/2020/ 196 As per direction given in the circular
No. HCM.II/03/2013/2812 Dated 24.09.2021 issued by the Hon'ble High Court of
Meghalaya, all courts under this Judgeship shall take up court cases with full
physical functioning and with full strength on daily basis w.e.f Friday, 1st October,
2021 until further order(s), while adhering to all COVID-19 protocol as may be
applicable from time to time.

District & Sessions Judge,
North Garo Hills District, Resubelpara

Memo No. D&SJ/NGH.11/2020/ 196 -A Dated Resubelpara, the 30th September, 2021
Copy to for information and necessary action:

1. The Judicial Officers, North Garo Hills District, Resubelpara.
2. The Deputy Commissioner, North Garo Hills District, Resubelpara.
3. The PP/Asst. PP/ Spl. P.P. (POCSO), North Garo Hills District.
4. The President/Secretary, Resubelpara Bar Association, North Garo Hills.
5. The P.I. North Garo Hills District, Resubelpara.
- ✓ 6. The System Officer for uploading on the District Court Website.
7. Notice Board.
8. Office copy.


District & Sessions Judge,
North Garo Hills District, Resubelpara